

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 320

IA-4582/2023, IA-3495/2023, IA-2634/2021

In

IB-1097(ND)/2020

IN THE MATTER OF:

Padia Timber Co. Pvt Ltd

.... Petitioner/Applicant

Order under Section 10 of the Insolvency and Bankruptcy Code, 2016.

Order delivered on 10.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant : Ms. Praveena Gautam, Mr. Pawan Shukla, Ms. Kanika
Kalyan & Ms. Akanksha Tyagi, Advs.
For Liquidator : Mr. Pankaj Bhagat, Adv.
For Respondent :

ORDER

IA-4582/2023, IA-3495/2023

List these two applications together for arguments. In the meantime, the Respondent in IA-3495/2023 shall take steps to bring the reply affidavit on record within three days.

List the matter **on 01.08.2024.**

IA-2634/2021

Pleading are complete.

List the matter **on 01.08.2024.**

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)